

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – I,  
MUMBAI

CP (IB)-1691/MB/2017

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)  
SHRI RAVIKUMAR DURAISAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **11.09.2018**

NAME OF THE PARTIES: **STAR EARTH MINERAL PVT. LTD.**

**v/s.**

**PERFECT CORPORATION LTD.**

**SECTION 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016**

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22. ORDER  
CP (IB)-1691/MB/2017

None present. List this matter on 6.11.2018.

Sd/-

RAVIKUMAR DURAISAMY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)